

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 382 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s MVL Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Kunal Sabharwal, Advocate Mr. Shishir Mathur, Advocate		
	For the Respondent (s)	: Dr. U. K. Chaudhary, Sr. Advocate with Mr. Piyush Singh and Mr. Himanshu Vij, Advocates		

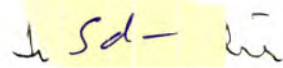
ORDER

Arguments have been addressed by both the parties. In addition to the disputes sought to be raised, certain other technical defects have been pointed out. The certificate of the IRP appears to be incomplete. Affidavit accompanying the application is also impugned before us.

Ld. Counsel for the Petitioner seeks some time to cure the defects. He is being granted 7 days' time.

To come up on 7th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)